



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032

**OPPOSITION HEARING CAUSE LIST FOR THE MONTH OF NOVEMBER -2022**

**HEARING DATED 14/11/2022**

**SMT.LAXMIKODNANI HEARING OFFICER OF TMR**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1321533	229361	MOHAN ASSOCIATES & ARJUN T. BHAGAT & CO	LIFESTYLE INTERNATIONAL (P) LTD VS LIFESTYLE SAREES PVT LTD			VIRTUAL
2	993204	225956	BAGYA RAGHAVAN & TRADESAFT	MR. KARUPPUSWAMY SUBRAMANIAM DURAI SWAMY VS AJANTA INDIA LTD			VIRTUAL
3	1324421	229119	MOHAN ASSOCIATES & Y.J. TRIVEDI & CO	JOHN FRANCIES VS NIRMA LIMITED			VIRTUAL
4	1101167	229127	L.R.SWAMI CO. & G V S JAGANNADHA RAO	S.PALANIVELAYUTHAM VS UAHODAY ENTERPRISES LIMITED			VIRTUAL
5	1550132	744078	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBILES PVT LTD VS BIG C SUPERCENTER PUBLIC CO LTD			VIRTUAL
6	1550162	744094	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBILES PVT LTD VS BIG C SUPERCENTER PUBLIC CO LTD			VIRTUAL
7	1550163	744095	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBILES PVT LTD VS BIG C SUPERCENTER PUBLIC CO LTD			VIRTUAL
8	1550164	744096	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBILES PVT LTD VS BIG C SUPERCENTER PUBLIC CO LTD			VIRTUAL
9	1695215	744117	G.PARAMESH & DEPENNING & DEPENNING	RHYS HEALTHCARE PVT LTD VS HAGER & WERKEN GMBH & CO.K.G			VIRTUAL

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10	1663611	744128	AZB & PARTNERS & THE ACME COMPANY	AVESTHAGEN LIMITED VS EICHER GOODEARTH LIMITED			PHYSICAL
11	1699047	744121	H.P ASSOCIATES & KOCHHAR & CO	ASHOK KUMAR JAIN VS SRI SABARI MARKETING			PHYSICAL
12	1343020	227028	BALAJANAKI & MANGLA REGISTRATION SERVICE	AFFINITY HEALTHCARE (P) LTD VS AFFINITY HAIR STYLE SALON			PHYSICAL
13	874564	211969		INDIAN GENOMIX PVT LTD VS ADILA CHEMICALS LTD			PHYSICAL
14	1328564	212910	G.RAMJI, ADVOCATE & VISHESH ASSOCIATES	NIKHI HEALTH CARE PVT LTD VS GLENMARK PHARMACEUTICALS LTD			PHYSICAL
15	1337701	213004	BAGYA RAGHAVAN	SHIRT PALACE VS PERSONALITY LIMITED			PHYSICAL
16	1317421	211726	MARKS & TRADE & ANAND AND ANAND	MC DOWELL COMPANY LIMITED VS DISTILLED SPIRITS COUNCIL			PHYSICAL
17	1330245	212838	L.R.SWAMI CO & VISHESH ASSOCIATES	R.SIVARAJ VS ALKEM LABORATORIES LTD			PHYSICAL
18	1286055	208789	L.R.SWAMI CO. & RAO & RAO	KRUSHANA REDDYS' S CHAITANYA CHILDREN' S ACADEMY VS SRI CHAITANYA EDUCATIONAL COMMITTEE			PHYSICAL
19	1347657	229360	A.V. NATHAN ASSOCIATES	ROYAL COATINGS PVT LTD VS ASIAN PAINTS LIMITED			PHYSICAL
20	1339356	227012	BALAJANAKI & MOHAN ASSOCIATES	SIGOKUL SINGH VS WIPRO TRADEMARKS HOLDING LTD			PHYSICAL
21	1594580	744932	KOCHHAR & CO & ANAND AND ANAND	M/S MOSER BAER INDIA LIMITED VS E, ENTERTAINMENT TELEVISION INC			PHYSICAL
22	1594482	744933	KOCHHAR & CO & ANAND AND ANAND	M/S MOSER BAER INDIA LIMITED VS E, ENTERTAINMENT TELEVISION INC			PHYSICAL

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23	1594475	744931	KOCHHAR & CO & ANAND AND ANAND	M/S MOSER BAER INDIA LIMITED VS E, ENTERTAINMENT TELEVISION INC			PHYSICAL
24	1594587	744930	KOCHHAR & CO & ANAND AND ANAND	M/S MOSER BAER INDIA LIMITED VS E, ENTERTAINMENT TELEVISION INC			PHYSICAL
25	1594541	744929	KOCHHAR & CO & ANAND AND ANAND	M/S MOSER BAER INDIA LIMITED VS E, ENTERTAINMENT TELEVISION INC			PHYSICAL
26	1594533	744927	KOCHHAR & CO & ANAND AND ANAND	M/S MOSER BAER INDIA LIMITED VS E, ENTERTAINMENT TELEVISION INC			PHYSICAL
27	1594526	744928	KOCHHAR & CO & ANAND AND ANAND	M/S MOSER BAER INDIA LIMITED VS E, ENTERTAINMENT TELEVISION INC			PHYSICAL
28	1594527	744925	KOCHHAR & CO & ANAND AND ANAND	M/S MOSER BAER INDIA LIMITED VS E, ENTERTAINMENT TELEVISION INC			PHYSICAL
29	1615996	744906	S.BALAJANAKI & ARJUN T. BHAGAT	K12 TECHNO SERVICES PVT LTD VS KAMAT HOTELS LTD			PHYSICAL



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**HEARING DATED 15/11/2022**

**SMT.LAXMIKODNANI HEARING OFFICER OF TMR**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBIL E	SIGN	PHYSICAL/ VIRTUAL
1	1703458	743885	G.PARAMESH & DELHI REGISTRATION SERVICE	INTRA LABS INDIA PVT LTD VS IZUK CHEMICALS & HERBALS			VIRTUAL
2	1577725	743826	MOHAN ASSOCIATES & GOPALAKRISHNA, ADVOCATE	MAX HYPERMARKET INDIA PRIVATE LIMITED VS PARAGON RUBBER INDUSTRIES			VIRTUAL
3	1697748	743824	THE APEX COMPANY & THE ACE CO	MANISH KUMAR CHAURASIA VS SATYAPAL SHIV KUMAR			VIRTUAL
4	1698572	743806	PMG ASSOCIATES & FIDUS LAW CHAMBERS	LIVLONG NUTRACEUTICALS LTD VS SMITHKLINE BEECHAM LTD			VIRTUAL
5	1632823	743796	CHANDRAKANT M. JOSHI & R.K. DEWAN & CO.	FINPROJECT S.P.A. VS FINOLEX INDUSTRIES LIMLITED			VIRTUAL
6	1701450	743719	CHITRA ARVIND & R.K.DEWAN & CO.	BAL PHARMA LIMITED VS DABUR INDIA LIMITED			VIRTUAL
7	1579961	743710	C.DANIEL & GLADYS & TRADE MARK PROTEC COMPANY	VENKATA RAMA RAO AVVAS VS THREE-N- PRODUCTS PVT LTD			VIRTUAL
8	1594478	743595	KOCHHAR & CO & ANAND AND ANAND	M/S. MOSER BAER INDIA LIMITED VS E ENTERTAINMENT TELEVISION INC			VIRTUAL
9	1594528	743582	KOCHHAR & CO & ZEUSIP	M/S. MOSER BAER INDIA LIMITED VS E ENTERTAINMENT TELEVISION INC			VIRTUAL

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10	1591225	743846	RAJENDRA H. BHANSALI & ZEUSIP ADVOCATES LLP	MUKESHKUMAR CHAMPALAL MEHTA VS DEL MONTE CORPORATION			VIRTUAL
11	1524587	743873	GEORLY KURINA & Y.J TRIVEDI	NAGARJUNA HERBAL CONCENTRATES LTD VS NAGARJUN PHARMACEUTICALS PT LTD			VIRTUAL
12	1616001	743882	S.BALAJANAKI & TRADE MARK REGISTRATION BUREAU	PARVEEN KUMAR VS M/S SHALIMAR CHEMICALS WORKS LIMITED			VIRTUAL
13	1598409	743887	KHAITAN & CPO & DELHI REGISTRATION SERVICE	M/S ESCADA AG VS IZUK CHEMICALS & HERBALS			VIRTUAL
14	1618229	743889	SHILPA GUPTA & UNITED OVERSEAS TRADE MARK CO.	MR.MUHAMMED ASEEN VS INTER IKEA SYSTEMS BV			VIRTUAL
15	1618228	743890	SHILPA GUPTA & UNITED OVERSEAS TRADE MARK CO.	MR.MUHAMMED ASEEN VS INTER IKEA SYSTEMS BV			VIRTUAL
16	1695718	743903	SHILPA GUPTA & USHA CHANDRASEKHAR	T.R.MANJULA VS EXCEL CROP CARE LTD			VIRTUAL
17	1591226	743847	RAJENDRA H. BHANSALI & ZEUSIP	MUKESHKUMAR CHAMPALAL MEHTA VS DEL MONTE CORPORATION			VIRTUAL
18	1686366	743944	D.P.AHUJA & CO.	MUKESH KUMAR.P VS MERCK & CO.INC			PHYSICAL
19	1686366	743883	DELHI REGISTRATION SERVICE	MUKESH KUMAR .P VS IZUK CHEMICALS & HERBALS			PHYSICAL
20	1432528	743891	VISHWANATH & CO & UNION TRADE MARK COMPANY	SISCOO HOMETEK PRODUCTS VS SOUTH INDIA SURGICAL CO. LTD			PHYSICAL
21	1652904	744922	BAGYA RAGHAVAN & ANAND AND ANAND	NAVEEN DAS VS INTERNATIONAL BUSINESS MACHINES CORPORATION			PHYSICAL
22	1652905	744923	BAGYA RAGHAVAN & ANAND AND ANAND	NAVEEN DAS VS INTERNATIONAL BUSINESS MACHINES CORPORATION			PHYSICAL
23	1652906	744924	BAGYA RAGHAVAN & ANAND AND ANAND	NAVEEN DAS VS INTERNATIONAL BUSINESS MACHINES CORPORATION			PHYSICAL

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24	1667785	744981	BAGYA RAGHAVAN & ANAND AND ANAND	MOHAN BREWERIES & DISTILLERIES LIMITED VS ALLIALLIED BLENDERS AND DISTILLERS PRIVATE LIMITED			PHYSICAL
25	1596620	744912	MANOJ G. MENDA, ADVOCATE	M/S. AVR STORAGE TANK TERMINALS PVT LTD VS ATMEL CORPORATION			PHYSICAL



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**HEARING DATED 16/11/2022**

**SMT.LAXMIKODNANI HEARING OFFICER OF TMR**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOB ILE	SIG N	PHYSICAL/ VIRTUAL
1	1690912	744409	K&S PARTNERS & VEENA C. GVALANI	TITAN INDUSTRIES LIMITED VS DESIGN TRINITY			VIRTUAL
2	1690910	744410	K&S PARTNERS & VEENA C. GVALANI	TITAN INDUSTRIES LIMITED VS DESIGN TRINITY			VIRTUAL
3	1590419	743978	RAO & RAO & K & PARTNERS	CH.RAVINDER VS TEA BOARD			VIRTUAL
4	1649737	743987	SATHISH KUMAR & LALJI ADVOCATES	APEX LABORATORIES LIMITED VS AYURVEDIC RESEARCH LABORATORIES			VIRTUAL
5	1649736	743988	BAGYA RAGHAVAN & LALJI ADVOCATES	APEX LABORATORIES LIMITED VS AYURVEDIC RESEARCH LABORATORIES			VIRTUAL
6	1680218	744029	APR ASSOCIATES & INDIAN TRADE MARK CO	VARANASI DINESH REDDY VS SURYA ROSHNI LIMITED			VIRTUAL
7	1701437	744032	MARKS & RIGHTS & UNITED LEGAL SERVICES	SAJI.C. VS H.& R.JOHNSON LIMITED			VIRTUAL
8	1523953	744033	DEPENNING & DEPENNING & S.M. GUPTA & CO.	GREENLEE TEXTRON INC VS HIMGIRI ENTERPRISES PVT. LTD			VIRTUAL
9	1523953	744034	DEPENNING & DEPENNING & S.M. GUPTA & CO	GREENLEE TEXTRON INC VS HIMGIRI ENTERPRISES PVT. LTD			VIRTUAL
10	1550148	744087	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBILES PVT LTD VS BIG C SUPERENTER PUBLIC CO.LTD			VIRTUAL

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11	1550152	744090	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBILES PVT LTD VS BIG C SUPERENTER PUBLIC CO. LTD			VIRTUAL
12	1550165	744097	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBILES PVT LTD VS BIG C SUPERENTER PUBLIC CO. LTD			VIRTUAL
13	1703641	744064	N.RAMASWAMI & L.S.DAVAR & CO	M/S. VANI SOAP WORKS PRIVATE LIMITED VS SONAX GMBH & CO KG			VIRTUAL
14	1585121	744071	INPRO TRADE MARK SERVICES & ARJUN T. BHAGAT	PARAGON STEELS PVT LTD VS PARAGON RUBBER INDUSTRIES			VIRTUAL
15	1689613	744149	ALTACIT GLOBAL & CHERIAN & ASSOCIATES	RAJ TELEVISION NETWORK LTD VS IDEA CELLULAR LTD			VIRTUAL
16	1615169	744068	ALTACIT GLOBAL & ARJUN T. BHAGAT	RAMASWAMY HOLDING PRIVATE LIMITED VS SHIRT COMPANY PVT LTD			VIRTUAL
17	1689613	743986	ALTACIT GLOBAL & SAIKRISHNA & ASSOCIATES	RAJ TELEVISION NETWORK LTD VS ASIANET COMMUNICATIONS LIMITED			VIRTUAL
18	1615168	744068	GLOBE BUSINESS SOLUTIONS & ARJUN T. BHAGAT	RAMASWAMY HOLDING PRIVATE LIMITED VS SHIRT COMPANY PVT LTD PRIVATE LIMITED			PHYSICAL
19	1592250	744055	DASWANI & DASWANI	BHAVIKATTI NARASAPPA SWAMY VS SUN PHARMACEUTICAL INDUSTRIES LTD			PHYSICAL
20	1671278	744054		THE TRINITY PHARMACEUTICALS VS SUN PHARMACEUTICAL INDUSTRIES LTD			PHYSICAL
21	1105234	745224	APR ASSOCIATES & SRINATH SRINIVASAN	MUTHURAMALINGAM SOMASUNDARAM VS A.P.STEELS			PHYSICAL
22	1600963	745014	P.C.N. RAGHUPATHY & AZB & PARTHERS	BODHI-ORGANIZATIONAL & PEOPLE DEVELOPMENT CONSULTANTS PVT LTD VS BODHI GLOBAL SERVICE PVT LTD			PHYSICAL



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23	1600964	745013	P.C.N. RAGHUPATHY & AZB & PARTHERS	BODHI-ORGANIZATIONAL & PEOPLE DEVELOPMENT CONSULTANTS PVT LTD VS BODHI GLOBAL SERVICE PVT LTD			PHYSICAL
24	1600962	745012	P.C.N. RAGHUPATHY & AZB & PARTHERS	BODHI-ORGANIZATIONAL & PEOPLE DEVELOPMENT CONSULTANTS PVT LTD VS BODHI GLOBAL SERVICE PVT LTD			PHYSICAL
25	1664523	745202	BAGYA RAGHAVAN & DELHI REGISTRATION SERVICE	MOHAMMED ALI VS AMIRA FOODS (INDIA) LTD			PHYSICAL
26	1698681	742502	BAGYA RAGHAVAN & SUSHANT M. SINGH & ASSOCIATES	MR.SUDHAKAR RAO VS EDUCOMP SOLUTIONS LIMITED			PHYSICAL
27	1191707	225216	VARIKASERY & VARIKASERY & LALJI TRADE MAR CO	PUKHRAJ F. JAIN VS SATNAM BRUSH INDUSTRY			PHYSICAL



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**HEARING DATED 17/11/2022**

**SMT.LAXMIKODNANI HEARING OFFICER OF TMR**

S.NO	APPLICATION/R EGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT NAME/OPPONENT NAME	MOBILE	SIGN	PHYSICAL/ VIRTUAL
1	1611575	744279	DEKTA KEGAK SERVICE & KRISLAW CONSULTANTS	SKC RETAIL LIMITED VS R3G APPARELS			VIRTUAL
2	1610047	744317	PUTHRAN & ASSOCIATES & LALJI ADVOCATES	ADITYA BIRLA FASHION AND RETAIL LIMITED VS KCLICK INTERNATIONAL PVT LTD			VIRTUAL
3	1678114	744331	ASHOK KUMAR J. DAGA ADVOCATE & TRADE MARK JURIS	ELOGIC TECHNOLOGIES PVT LTD VS ELOFIC INDUSTRIES			VIRTUAL
4	1562396	744213	RAO & RAO & LALL LAHIRI AND SALHOTRA	CHOTA GHULAM ALI VS EIH LIMITED			VIRTUAL
5	1550151	744089	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBLES PVT LTD VS BIG C SUPERCENTER PUBLIC CO. LTD			VIRTUAL
6	1550135	744079	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBLES PVT LTD VS BIG C SUPERCENTER PUBLIC CO. LTD			VIRTUAL
7	1550136	744081	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBLES PVT LTD VS BIG C SUPERCENTER PUBLIC CO. LTD			VIRTUAL
8	1550134	744080	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBLES PVT LTD VS BIG C SUPERCENTER PUBLIC CO. LTD			VIRTUAL
9	1550137	744082	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBLES PVT LTD VS BIG C SUPERCENTER PUBLIC CO. LTD			VIRTUAL

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10	1550141	744083	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBLES PVT LTD VS BIG C SUPERCENTER PUBLIC CO. LTD			VIRTUAL
11	1550142	744084	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBLES PVT LTD VS BIG C SUPERCENTER PUBLIC CO. LTD			VIRTUAL
12	1550143	744085	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBLES PVT LTD VS BIG C SUPERCENTER PUBLIC CO. LTD			VIRTUAL
13	1550147	744086	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBLES PVT LTD VS BIG C SUPERCENTER PUBLIC CO. LTD			VIRTUAL
14	1550150	744088	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBLES PVT LTD VS BIG C SUPERCENTER PUBLIC CO. LTD			VIRTUAL
15	1550158	744091	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBLES PVT LTD VS BIG C SUPERCENTER PUBLIC CO. LTD			VIRTUAL
16	1550159	744092	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBLES PVT LTD VS BIG C SUPERCENTER PUBLIC CO. LTD			VIRTUAL
17	1550161	744093	RAO & RAO & LEX ORBIS	BALAJI WATCH & MOBLES PVT LTD VS BIG C SUPERCENTER PUBLIC CO. LTD			VIRTUAL
18	1594566	744241	A.V. NATHAN ASSOCIATES & W.S. KANE & CO.	M. SARDARMAL CHORDIA VS MERCURY LABORATORIES LTD			VIRTUAL
19	1566008	744280	DASWANI & DASWANI	AUROBINDO PHARMA LTD VS INGA-INDO GERMAN ALKALOIDS			PHYSICAL
20	1127640	744099	K.C. PATEL & CO.	CHOLA PUMPS PRIVATE LIMITD VS SIGMA SPARES			PHYSICAL